

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR

LD-VC-CW-19 OF 2020
Steel Authority of India Ltd.

vs.

Deputy Chief Labour Commissioner (C) and others

Office Notes, Office Memorandum of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri. S. C. Mehadia, counsel for petitioner.
Shri. U. M. Aurangabadkar, ASGI for respondent No.1.
Smt. Kirti Satpute, counsel for caveator respondent No.2

CORAM : MANISH PITALE J.

DATED : 30/04/2020

Hearing was conducted through video conferencing. The learned counsel appearing for the parties stated that the audio and video quality was proper.

2. Heard Shri. S. C. Mehadia, learned counsel appearing for the petitioner. Issue notice returnable **in 08 weeks.**

3. Shri. U. M. Aurangabadkar, learned ASGI, waives notice on behalf of respondent No.1 and Smt.Kirti Satpute, learned counsel appearing for the caveator respondent No.2, waives notice on behalf of the said respondent.

JUDGE